



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

13/01/2020

C.P./260/99/2019

O.A./260/83/2009

INDRAJIT PATEL & OTHERS

-V/S-

SMT. U. CHAWDHRY & ANR.

ITEM NO:32

FOR APPLICANTS(S) Adv. : Ms.M.M.Basu

FOR RESPONDENTS(S) Adv.: Mr.J.K.Nayak

| Notes of The Registry | Order of The Tribunal |
|-----------------------|--|
| | <p>Heard learned counsels for the parties.</p> <p>Learned counsel for the applicant submits that the applicant was compelled to appear before HOn'ble High Court and Hon'ble Supreme Court in view of the filing of the case by the respondents against the order of this Tribunal passed in the OA No. 83/2009 on 22.4.2010.</p> <p>Applicant's counsel submitted that although the respondents have thereafter paid the arrear amount in question to the applicant, but due to laches of the respondents they are to pay interest to the applicant. Although we have sympathy with the applicant, but no direction for payment of interest can be given in this CP because neither the applicant has prayed for any interest in the OA, nor the Tribunal has directed for payment of interest in the OA.</p> |

The CP is dropped and notices discharged.

The applicant will be at liberty to file a fresh OA praying for payment of interest.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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